Regarding problems faced by Gig and platform workers in the country-Laid

DR. D. RAVI KUMAR (VILUPPURAM): I would like to use this opportunity to raise the alarming issue of exploitation of labour from Gig and platform workers in India. The gig workforce is expected to expand to 2.35 crore workers by 2029?30. Gig workers are expected to form 4.1% of the total livelihood in India by 2029?30. At present, about 47% of the gig work is in Semi-skilled jobs, about 22% in high skilled, and about 31% in unskilled jobs. By 2024, India's gig economy is projected to reach \$455 billion, but workers face severe challenges. Classified as "independent contractors," they lack legal protections, social benefits, job security, and steady wages. Studies highlight poor working conditions, meagre earnings, and stress from uncertain employment. Algorithmic management and rating-based performance evaluations add further pressure. This contractual setup denies gig workers essential workplace rights and entitlements, exacerbating their vulnerabilities despite the sector's rapid growth. I, therefore, urge the Ministry of Labour and Employment to urgently address this issue. It is important that we include all emerging sections of our developing society. I urge the Ministry to take it up on high priority.